

NOTIFICATION

Jammu, the 24th December, 2019

SO 40 .-In exercise of the powers conferred by Sub-section (1) of section 3 of the Jammu and Kashmir State Road Safety Council Act, 2018 (Act No. V of 2018) and in partial modification of Notification SRO 445 of 2018 dated: 01.10.2018, the Government hereby direct that Sr. No. 1 to the said notification shall be substituted by the following:-

| | | |
|---|-----------------------------|----------|
| 1 | Hon'ble Lieutenant Governor | Chairman |
|---|-----------------------------|----------|

By order of Lieutenant Governor.

Sd/-

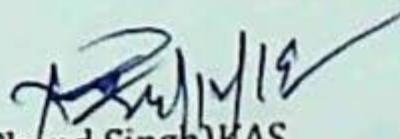
(Dr. Assgar Hassan Samoon)IAS
Principal Secretary to Government,
Transport Department.

Dated: -24-12-2019

No:-TR-172/MVD/2015-II

Copy to the:-

1. Secretary to Government of India, Ministry of Road Transport & Highways, Government of India, Parivahan Bhawan-I, Parliament Street, New Delhi-110001.
2. Secretary, Supreme Court Committee on Road Safety Room No. 249, Vigyan Bhawan Annexe, Maulana Azad road, New Delhi-110001.
3. Chief Secretary, J&K.
4. Principal Secretary to Hon'ble Lieutenant Governor J&K.
5. Transport Commissioner, J&K, Jammu.
6. Secretary to Government, Department of Law Justice and Parliamentary Affairs.
7. Inspector General of Police (Traffic) J&K, Jammu
8. Joint Transport Commissioner, Transport Commissioner's office Jammu.
9. All Deputy Commissioners.
10. Director, Information, J&K Jammu with the request to kindly publish the notification in two leading newspapers of the UT of J&K.
11. Regional Transport Officer, Jammu/Kashmir/Kathua.
12. General Manager Government Press, Jammu with the request to kindly publish the notification in the extraordinary issues of the Government Gazette.
13. Private Secretary to Principal Secretary to Government, Transport Department
14. Copy for SRO file.
15. Stock file/In-charge website.


(S.Chand Singh)KAS
Under Secretary to Government
Transport Department.